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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5892/2026**

VED PRAKASH

.....Petitioner

Through: Mr. Rajiv Dewan, Adv.
(M:9811673338)

versus

GOVERNMENT OF NCT OF DELHI & ORS.Respondents

Through: Mr. Chirag Madan ASC- MCD, Ms.
Ravleen Sabharwal, Ms. Rachael
Tuli, Mr. Sai Krishna Kumar & Mr.
Ronit Bose, Advs. for R-2 &3.
Mr. Abhinav Sharma and Mr. Ujjwal
Jain, Advs.
Mr. Atul Krishna, Sr. Panel Counsel
for R-3-5.

CORAM:

JUSTICE PRATHIBA M. SINGH

JUSTICE MADHU JAIN

ORDER

% **30.04.2026**

1. This hearing has been done through hybrid mode.
2. The Petitioner- Ved Prakash, who is a resident of the Som Bazar Road, Gali no. 15, Sector-3, Raja Puri, Uttam Nagar, West Delhi-110059, has filed the present writ petition under Article 226 of the Constitution of India, *inter alia*, seeking removal of the weekly market which is held every Monday in the said area.
3. The submission on behalf of the Petitioner is that in the said weekly market there is extensive encroachment by the vendors and certain photographs have been placed on record.



4. The contrast between a normal day when there is no weekly market and the days when the weekly market is operating is sought to be shown from the following images:





5. In the opinion of this Court, if the above images are true, the contrast is stark. Weekly bazars cannot be converted into a safety and security nightmare



for residents. The same ought to be regulated both in terms of number of vendors and the space occupied by them.

6. Issue notice. Mr. Chirag Madan, Id. Counsel appearing for the Municipal Corporation of Delhi (hereinafter, 'MCD') accepts notice. Ld. Counsel for the MCD submits that a plan is under preparation by the Government in respect of all such *bazaars* where there is so much encroachment by the vendors. Ld. Counsel submits that he would be placing the same on record along with a status report in respect of this very market by the next date of hearing.

7. Accordingly, let the said report be filed on behalf of the MCD at least two weeks before the next date of hearing.

8. List on 6th August, 2026.

PRATHIBA M. SINGH, J.

MADHU JAIN, J.

APRIL 30, 2026

dj/ck